THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA: (a) to (d) Government have approved fleet renewal plan of Air India and Ind'ian Airlines to provide Xhem a policy frame to have a more modern and younger fleet for improving aircraft utilisation, on-time performance and passenger appeal. The practice so far has been that the two national airlines retire aircraft after about 20 years. Approval has now been given for a 10 year roll out plan for Air India; in Indian Airlines, it is about 15 years. The roll out plans are also intended to 'be staggered with a view to avoiding large scale bunching of aircraft replacement. On current reckoning, the number of aircraft to be replaced until the year 2010-11 is 49 in the case of Air India and 56 in the case of Indian Airlines. The plans are only indicative and their implementation would depend upon the results of detailed techno-econo-mic evaluation of specific replacement proposals.

Commercial pilots from rural areas

1106. SHRI S. K. T. RAMACHAN-DRAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how many operators have been issued permits to operate Air Taxies at present;

(b) what steps are being taken to trim the operations of scheduled flights of Indian Airlines to keep up punctuality;

(c) whether it is a fact that only a privileged small section is enjoying the available facilities of pilot training; and

(d) whether there is any scheme to select and train qualified boys from rural areas as commercial pilots?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA). (a) Seven operators have been isued permits for Air Taxi operations.

(b) Steps taken by Indian Airlines to ensure punctuality of its schedul ed flights include monitoring of de lays and instituting suitable remedial action wherever necessary, provision of adequate infrastructure for hand ling/maintenance of aircraft, creation of standby capacity and retionalisa-tion of schedule to the extent possible.

(c) and (d) No, Sir.

Non-operation of Indian Airlines flights

1107. DR. BALDEV PRAKASH:

SHRI TRILOKI NATH CHATURVEDI:

SHRI RAM RATAN RAM:

DR. MURLI MANOHAR JOSH; SHRI SUNDER SINGH BHANDAR1:

WiU the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the number of scheduled Indian Airlines flight* that were missed or cancelled during the period from January to June, 1992, together with the reasons;

(b) what is the number of occasion when the staff had struck work durinf the same period, together with the details of the category of employees involved and man days/hours lost as a result thereof;

(c) what is the number of flight-hours lost during the past six months due to nonavailability or shortage of spares, together with the names of the aircrafts; and

(d) what is the amount of loss incurred by the Indian Airlines due to the above factors?

THE, MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA); (a) During January to June, 1992, out of 48613 flights in the Indian Airlines network, 4788 were cancelled due to aircraft maintenance and handling problems, inclement weather, airport restrictions, industrial unrest and) services withdrawn etc.

(b) There were 6 occasions when the staff represented by Air Corpora. tion Employees' Union (such as loaders, helpers, traffic assistants, typists, stenographer etc.) and Indian Aircraft Technician's Association (such as aircraft technician, master technician, foreman etc.) had struck work during January to June, 1992 resulting in the loss of 12683 mandays.

(c) and (d) Information is being collected.

Incidents of fire in planes

1108 SHRI TINDIVANAM G. VENKATRAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of cases of fire in planes that took place in recent months;

(b) whether these incidents of firs in planes were in quick succession;

(c) what steps have been taken to avoid such incidents in planes in future:

(d) whether these were cases of attempted sabotage or pure accidents;

(e) whether any enquiry have been ordered to find out the facts covering these fires in planes; and

(f) if so, what are the measures suggested in enquiry to prevent such fire incidents?

THE MINISTER OF CIVIL AVI. ATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) There has been no case of actual fire incident on Indian Registered aircraft, during the year 1992, so far.

(b) to (f) Do not arise.

एयर इंडिया झौर इंडियन एयरलाइंस में सुरक्षा सबंधी चुक

1109. श्री राम सिंह राठवा : ¥21 नागर विमानन ग्रौर पर्यटन मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या एग्रर इंडिया और इंडियन एगरलाइंस में पिछले दो वर्षों के दौरान सूरक्षा प्रबंधों के संबंध में गंभीर चक हई है ;

(ख) यदि हां, तो कब और किन-किन क्षेत्रों में :

(ग) यह सुनिक्षिचत करने की भविष्य में ऐसी चुक न हो, सरकार द्वारा क्या प्रयास किये गये हैं ; ग्रौर

(घ) ऐसी चुक के लिये दोषी पाये गये ग्रहिकारियों के खिलाफ का कार्यवाही की गई है ?

नागर विमानन ग्रौर पर्यटन मंत्री (श्री माधब राव सिंधिया) : (क) ग्रौर (ख) एक गंभीर सुरक्षा चुक उस समय ध्यान में आई जब 1-12-91 को इंदिरा गांधी अन्तर्राष्ट्रीय हवाई अड्डे पर एग्रर इंडिया उड़ान संख्या एग्राई-111 में एक तात्कालिक विस्फोटक यंत्र पाक्ष गया था। यह चुक उस स्थान पर हुई जहां ग्यान-पान यदों की छानबीन को जाती है ।

(ग) नागर विमानग सुरक्षा झायुक्त को इस मामले की जांच करने के लिये कहा गया था । उनकी रिपोर्ट के आधार भर, सुरक्षां को कडा करने के लिये और आगे ऊदम उठाये गये हैं।

(ज) संबंधित ग्रधिकारियां के विरुद अन्शासनात्मक कार्रवाई की गई है। पुलिस ने एक अधिकारी को गिरफ्तार भी किया हे ।

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